

Annexure-1

Name of the corporate debtor Savera Digital India Private Limited; Date of commencement of CIRP: 10.01.2024; List of creditors as on: 24/05/2024

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------|---------------------------|-----------------|---------------------------|---------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | HDFC Bank Limited | 25/01/2024 | 31,13,03,413 63 | 29,80,58,492 63 | 1 Cash Credit 2 WC Term Loan | Yes | Yes | No | 100 00% | Nil | Nil | 1,32,44,921 00 | 0 00 | |

